

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-58/1998/5495/A**

From :- Shri Mridul Kumar Kalita,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Prasanta Saikia  
District & Sessions Judge,  
Udalguri.

Dated Guwahati, the 17<sup>th</sup> September, 2018.

Sub: **Casual Leave with Station leave permission.**

Ref:- Your letter No. DJ(U) 3266 dtd 10.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 12.09.2018 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 10.09.2018 till the morning of 13.09.2018, has been granted.

Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

17/9/18